

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 654 of 2020

IN THE MATTER OF:

Deccan Value Investors L.P.

...Appellant

Versus

**Dinkar T. Venkatasubramanian & Ors.
(R.P. of Amtek Auto Ltd.)**

...Respondents

Present:

For Appellant :

**Mr. Vikram Nankani, Senior Advocate with
Mr. Dinesh Pednekar, Mr. Chanakya Keswani, Mr.
Anando Mukherjee, Mr. Kumar Anurag Singh, Mr.
Zain A. Khan and Mr. Arpan Behl, Advocates**

For Respondents :

**Mr. Sumant Batra and Ms. Niharika Sharma,
Advocates for R-1
Mr. Dinkar T. Venkatasubramanian, R.P. (R-1)
Mr. Tushar Mehta, Solicitor General of India
Mr. Abhinav Vasisht, Senior Advocate with
Mr. Siddhant Kant, Advocate for R-2
Ms. Misha and Ms. Charu Bansal, Advocates for R-2
& R-3
Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms.
Geetika Sharma, Advocates for R-4
Ms. Vatsala Rai, Ms. Anindita, Mr. Bharat Makkar
and Mr. Sudhir Makkar, Advocates for Vistra ITCL
Mr. Anoop Rawat, Advocate for 'CoC'**

WITH

Company Appeal (AT) (Insolvency) No. 729 of 2020

IN THE MATTER OF:

**Union Bank of India
(Erstwhile Corporation Bank)**

...Appellant

Versus

Dinkar T. Venkatasubramanian & Ors.

...Respondents

Present:

For Appellant :

**Mr. Gopal Jain, Senior Advocate with
Mr. Alok Kumar, Mr. Abhayveer Sharma, Ms. Somya
Yadav, Advocates**

For Respondents : **Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates for R-1**

Mr. Chanakya Keswani, Mr. Arpan Behl and Mr. Dinesh Pednekar, Advocates for R-2 & R-3

ORDER
(Through Virtual Mode)

03.11.2020 Due to paucity of time the matter could not be taken up.

List both the appeals 'for hearing' on **3rd December, 2020** at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc